NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CA/201-203/ CAA/2017

NAME OF THE TRANSFEROR

: ODISHA CEMENT LTD & 4 ORS

NAME OF THE AMALGAMATING CO: DALMIA BHARAT LTD

NAME OF THE TRANSFEREE

: DALMIA CEMENT (BHARAT) LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Abjold Remm

REPRESENTATION BY WHOM

1) Mr. P. H. ARVINDH PANDIAN (Senior counsel)

COUNSEL FOR THE

APPLICANTS

PAWAN JHABARHA ABISHER RAMAN

(9686603576)

ORDER

Counsel for the Petitioner present and prayed for time to make submissions. At request, time is enlarged. Put up on 23.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

- Sd -

MEMBER (JUDICIAL)